

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors.
v.

..... Petitioners/Applicant

Fantastic Buildcon Pvt. Ltd. & Ors.

..... Respondents

Order Under Section 7 of Insolvency & Bankruptcy Code (Liq.)

Order delivered on 22.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Krishna Kumar for Financial Creditor
Ms. Arveena Sharma for Operational Creditor
Omaxe

For the Respondent

Mr. B. Vinodh Kanna, Advocate For Liquidator
Alongwith Mr. O.P. Vijay, Liquidator
Mr Rakesh Kumar, Ms Preeti Kashyap appearing
for BDR Builders respondents

ORDER

List the matter for hearing on 10.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)